

**THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CA(CAA)-98(PB)/2017**

**IN THE MATTER OF:**

AB Medicos Pvt. Ltd.  
And Rockland Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 31.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner :  
For the Respondent :

**ORDER**

On account of paucity of time, hearing is deferred to  
13<sup>th</sup> September, 2017.

→ Sd →

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

→ Sd →

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

31.08.2017  
V.Sethi